

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 208
(IB)-995(ND)18

CA-237/2019 CA-1083/2019 IA-5049/2021
I.A-3775/2021 IA/1489/2020 IA-5072/2021 IA-4331/2022

IN THE MATTER OF:

M/s. VMS Equipment Pvt. Ltd. ... Applicant

Versus

M/s. Primose Infotech Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 27.09.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

- For the Applicant** : Mr. Anil Matta, Mr. Mukesh Kumar Adv
alongwith CS, Uma Verma in IA-5049/21 &
IA-5072/21
Mr. Aditya Saurabh, Adv in IA-3775/2021
- For the RA** : Mr. Adhish Sharma, Mr. Nitin Panday, Mr. Akash
Khattar, Advs
- For the Respondent** : Mrinal Harsh Vardhan, Ex-directors
- For Home Buyer** : Mr. Amit Kumar, Mr. Bhaskar Banerjee, Santosh
Kumar, Mr. Nishchint Verma, Ms. Munnii Devi,
Ms Aarti Srivastava, Mr. Sunil Kumar, Mr. Anand
Kumar, Mr. Munish Dhawan
- For the RP** : Mr. Gaurav Mitra, Mr. Kushank Sindhu,
Ms. Gazal Ghai, Mr. Anmol Singh, Mr. Baibhav
and Aditya Sen, Advocates
- For the GNoida Authority** : Mr. UN Singh, Adv in IA-1489/2020 &
IA-3775/2021

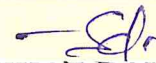
ORDER

CA-237/2019, CA-1083/2019, IA-5049/2021, I.A-3775/2021
IA/1489/2020, IA-5072/2021, IA-4331/2022: RP to file/upload brief

synopsis of all the pending Applications. List all the IAs on 01.11.2022.



(L.N. GUPTA)
MEMBER (T)



(BACHU VENKAT BALARAM DAS)
MEMBER (J)